

F.No. A-12026/11/2010-Admn.I(LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated : 13th April, 2018

VACANCY CIRCULAR

Subject: Filling up one post of Despatch Rider in Department of Legal Affairs on transfer on deputation/transfer basis.

One post of Despatch Rider in Level 2 of the pay matrix (Rs.19900-Rs.63200) is proposed to be filled up by transfer on deputation /transfer, from regular Despatch Riders/erstwhile Group ' D' employees, from All Ministries of the Central Government who possess the qualification and experience prescribed for the direct recruits (as per Annexure). The Headquarter of the post is in Delhi. However, the post carries the liability to serve any part of India.

2. The candidates who are willing and fulfill the eligibility conditions may submit their applications in the prescribed proforma in Annexure through proper channel to the undersigned latest by 15th May, 2018.


(A.K. Joshi)

**Deputy Secretary to the Government of India
Tele.No. 23384109**

1. All the Ministries of the Central Government with the request to circulate among all regular Despatch Riders/ Group 'D' employees.
2. All the section in Main Secretariat of Department of Legal Affairs.
3. The In-charge Central Agency Section, Litigation (HC) & CAT Cell/ Litigation (LC), with the request to circulate among all Group 'D' employees in their respective units.
4. The Section Officer, Admn.II(LA) section (with 10 spare copies) with the request to circulate among all Group 'D' employees in the department of Legal Affairs.
5. The section Officer, Admn-I (LD) (with 10 spare copies) with request to circulate amongst all Group 'D' employees under their administrative control.
6. The Section Officer, Law commission (with 10 spare copies) with the request circulate amongst all Group 'D' employees under their administrative control.
7. Hindi Unit/SSA [NIC Cell]/Admn.I (LA) Section (with 05 spare copies).

